

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/16/ (IB)/2017

NAME OF THE PETITIONER(S)

: TEMPUS INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: ORGADAM CITY DEVELOPERS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

9283322094 2. ANI V. KATARIA

DCS FORRESPONDENT

Course FOR PETITIONER

ORDER

Counsel representing both the parties are present. Counsel for petitioner is directed to file proof of filing the affidavit and bank statement as per Sec.9 (3)(b) &(c) of I&B Code, 2016 and make submissions. Both the counsel submitted there is a chance of settlement between the parties and prayed time for reporting the final outcome of the talks. Time extended at request. Put up on 02.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)